

C.P NO. 4(ND)/2014
CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY M/s. Ashok Kumar Agarwal & Anr.
V/s.
M/s. Karm yogi Homes Pvt Ltd . & ors .

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHADAN FARASAT	ADV.	For Pet. 1 & 2	<i>s/ shadan</i>
2.	MR. ADITYA SARIN	ADV.	For Respondent	<i>Aditya Sarin</i>

This petition has been transferred from Bench No. II and fixed for proper orders.

Accordingly, list on 27.10.2016

PPR
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)

16.9.2016
(P.K. SUD)